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Title: Papers laid on the Table of the House by members/Ministers.

**MR. SPEAKER: Now, Papers to be laid on the Table of the House.**

**THE MINISTER OF POWER (SHRI SUSHILKUMAR SHINDE): Sir, I beg to lay on the Table -**

**(1) A copy of the Memorandum of Understanding (Hindi and English versions) between the NTPC Limited and the Ministry of Power for the year 2007-2008.**

(Placed in Library. See No. LT 6862/2007)

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Damodar Valley Corporation, Kolkata, for the year 2005-2006, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Damodar Valley Corporation, Kolkata, for the year 2005-2006.

(3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(Placed in Library. See No. LT 6863/2007)

**THE MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF EARTH SCIENCES (SHRI KAPIL SIBAL): Sir, I beg to lay on the Table -**

**(1) A copy of the Memorandum of Understanding (Hindi and English versions) between Bharat Immunologicals and Biologicals Corporation Limited (BIBCOL) and the Department of Biotechnology, Ministry of Science and Technology for the year 2007-2008.**

(2) Statement accepting the Memorandum of Understanding by the Government mentioned at (1) above.

(Placed in Library. See No. LT 6864/2007)

**THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI SURYAKANTA PATIL):** Sir, I beg to lay on the Table a copy each of the following statements (Hindi and English versions) showing action taken by the Government on the assurances, promises and undertakings given by Ministers during various sessions of Eight, Tenth, Twelfth, Thirteenth and Fourteenth Lok Sabha:-

**EIGHTH LOK SABHA**

1. Statement No. XLV Tenth Session, 1988

(Placed in Library. See No. LT 6865/2007)

2. Statement No. XXX Fourteenth Session, 1990

(Placed in Library. See No. LT 6866/2007)

**TENTH LOK SABHA**

3. Statement No. XL Fifth Session, 1992

(Placed in Library. See No. LT 6867/2007)

4. Statement No. XXXV Seventh Session, 1993

5. Statement No. XXXIX Ninth Session, 1994  
(Placed in Library. See No. LT 6868/2007)
6. Statement No. XXXIV Eleventh Session, 1994  
(Placed in Library. See No. LT 6869/2007)
- (Placed in Library. See No. LT 6870/2007)

#### **TWELFTH LOK SABHA**

7. Statement No. XL Second Session, 1998  
(Placed in Library. See No. LT 6871/2007)
8. Statement No. XXXIV Third Session, 1998  
(Placed in Library. See No. LT 6872/2007)
9. Statement No. XXXVI Fourth Session, 1999  
(Placed in Library. See No. LT 6873/2007)

#### **THIRTEENTH LOK SABHA**

10. Statement No. XL Third Session, 2000  
(Placed in Library. See No. LT 6874/2007)
11. Statement No. XXXIV Fourth Session, 2000  
(Placed in Library. See No. LT 6875/2007)
12. Statement No. XL Seventh Session, 2001  
(Placed in Library. See No. LT 6876/2007)
13. Statement No. XXVII Eighth Session, 2001  
(Placed in Library. See No. LT 6877/2007)
14. Statement No. XXVI Ninth Session, 2002  
(Placed in Library. See No. LT 6878/2007)
15. Statement No. XXII Tenth Session, 2002  
(Placed in Library. See No. LT 6879/2007)
16. Statement No. XXI Eleventh Session, 2002  
(Placed in Library. See No. LT 6880/2007)
17. Statement No. XIX Twelfth Session, 2003  
(Placed in Library. See No. LT 6881/2007)
18. Statement No. XVI Thirteenth Session, 2003  
(Placed in Library. See No. LT 6882/2007)

19. Statement No. XV Fourteenth Session, 2004

(Placed in Library. See No. LT 6883/2007)

#### **FOURTEENTH LOK SABHA**

20. Statement No. XIII Second Session, 2004

(Placed in Library. See No. LT 6884/2007)

21. Statement No. XI Third Session, 2004

(Placed in Library. See No. LT 6885/2007)

22. Statement No. IX Fourth Session, 2005

(Placed in Library. See No. LT 6886/2007)

23. Statement No. VIII Fifth Session, 2005

(Placed in Library. See No. LT 6887/2007)

24. Statement No. VII Sixth Session, 2005

(Placed in Library. See No. LT 6888/2007)

25. Statement No. VI Seventh Session, 2006

(Placed in Library. See No. LT 6889/2007)

26. Statement No. IV Eighth Session, 2006

(Placed in Library. See No. LT 6890/2007)

27. Statement No. III Ninth Session, 2006

(Placed in Library. See No. LT 6891/2007)

28. Statement No. II Tenth Session, 2007

(Placed in Library. See No. LT 6892/2007)

#### **THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM): Sir, I beg to lay on the Table -**

(1) (a) A copy each of the Annual Reports (Hindi and English versions) of the State Bank of India, State Bank of Patiala, State Bank of Mysore, State Bank of Indore, State Bank of Bikaner and Jaipur, State Bank of Hyderabad and State Bank of Travancore for the year 2006-2007, alongwith Audited Accounts and Auditors' Report thereon under sub-section (4) of section 40 of the State Bank of India Act, 1955, and sub-section (3) of section 43 of the State Bank of India (Subsidiary Banks) Act, 1959.

(Placed in Library. See No. LT 6893 – 99/2007)

(2) A copy each of the following Annual Reports (Hindi and English versions) under sub-section (8) of section 10 of the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1970 and 1980:-

(i) Report on the working and activities of the Andhra Bank for the year 2006-2007, alongwith Accounts and Auditor's Report thereon.

(Placed in Library. See No. LT 6900/2007)

(ii) Report on the working and activities of the Bank of Baroda for the year 2006-2007, alongwith Accounts and Auditor's Report thereon.

(Placed in Library. See No. LT 6901/2007)

(iii) Report on the working and activities of the Central Bank of India, for the year 2006-2007, alongwith Accounts and Auditor's Report thereon.

(Placed in Library. See No. LT 6902/2007)

(iv) Report on the working and activities of the Corporation Bank for the year 2006-2007, alongwith Accounts and Auditor's Report thereon.

(Placed in Library. See No. LT 6903/2007)

(v) Report on the working and activities of the Dena Bank for the year 2006-2007, alongwith Accounts and Auditor's Report thereon.

(Placed in Library. See No. LT 6904/2007)

(vi) Report on the working and activities of the Indian Overseas Bank for the year 2006-2007, alongwith Accounts and Auditor's Report thereon.

(Placed in Library. See No. LT 6905/2007)

**(3) A copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1962:-**

(i) S.O.319(E) published in Gazette of India dated the 5<sup>th</sup> March,2007 together with an explanatory memorandum making certain amendments in the Notification No. 36/2001-Cus. (N.T.) dated the 3<sup>rd</sup> August, 2001.

(ii) S.O.378(E) published in Gazette of India dated the 15<sup>th</sup> March, 2007 together with an explanatory memorandum making certain amendments in the Notification No. 36/2001-Cus. (N.T.) dated the 3<sup>rd</sup> August, 2001.

(iii) S.O.586(E) published in Gazette of India dated the 16<sup>th</sup> April, 2007 together with an explanatory memorandum making **certain** amendments in the Notification No. 36/2001-Cus. (N.T.) dated the 3<sup>rd</sup> August, 2001.

(iv) S.O.838(E) published in Gazette of India dated the 28<sup>th</sup> May, 2007 together with an explanatory memorandum regarding revised rates of exchange for conversion of certain foreign currencies into Indian currency or *vice-versa* for pupose of assessment of import.

(v) S.O.839(E) published in Gazette of India dated the 28<sup>th</sup> May, 2007 together with an explanatory memorandum regarding revised rates of exchange for conversion of certain foreign currencies into Indian currency or *vice-versa* for pupose of assessment of export.

(vi) S.O.1020(E) published in Gazette of India dated the 26<sup>th</sup> June, 2007 together with an explanatory memorandum regarding revised rates of exchange for conversion of certain foreign currencies into Indian currency or *vice-versa* for pupose of assessment of import.

(vii) S.O.1021(E) published in Gazette of India dated the 26<sup>th</sup> June, 2007 together with an explanatory memorandum regarding revised rates of exchange for conversion of certain foreign currencies into Indian currency or *vice-versa* for pupose of assessment of export.

(viii) S.O.1230(E) published in Gazette of India dated the 26<sup>th</sup> July, 2007 together with an explanatory memorandum regarding revised rates of exchange for conversion of certain foreign currencies into Indian currency or *vice-versa* for pupose of assessment of import.

- (ix) S.O.1231(E) published in Gazette of India dated the 26<sup>th</sup> July, 2007 together with an explanatory memorandum regarding revised rates of exchange for conversion of certain foreign currencies into Indian currency or *vice-versa* for pupose of assessment of export.

(Placed in Library. See No. LT 6906/2007)

(4) A copy each of the following Notifications (Hindi and English versions) under section 74 of the Prevention of Money Laundering Act, 2002:-

- (i) The Prevention of Money Laundering (Appointment and Conditions of Service of Chairperson and Members of Appellate Tribunal) Rules, 2007 published in Notification No. G.S.R.519(E) in Gazette of India dated the 1<sup>st</sup> August, 2007 together with an explanatory memorandum.
- (ii) The Prevention of Money-Laundering (Appointment and Conditions of Service of Chairperson and Members of Adjudicating Authorities) Rules, 2007 published in Notification No. G.S.R.520(E) in Gazette of India dated the 1<sup>st</sup> August, 2007 together with an explanatory memorandum.

(Placed in Library. See No. LT 6907/2007)

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Small Industries Development Bank of India, New Delhi, for the year 2006-2007, along with Audited Accounts, under sub-section (5) of section 30 of the Small Industries Development Bank of India Act, 1989.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Small Industries Development Bank of India, New Delhi, for the year 2006-2007.

(Placed in Library. See No. LT 6908/2007)

(6) A copy each of the following Notifications (Hindi and English versions) under section 48 of the Foreign Exchange Management Act, 1999:-

- (i) The Foreign Exchange Management (Remittance of Assets) (Amendment) Regulations, 2007 published in Notification No. G.S.R.400(E) in Gazette of India dated the 30<sup>th</sup> May, 2007.
- (ii) The Foreign Exchange Management (Foreign Currency Accounts by a Person Resident in India) (Amendment) Regulations, 2007 published in Notification No. G.S.R.455 (E) in Gazette of India dated the 30<sup>th</sup> June, 2007.
- (iii) The Foreign Exchange Management (Acquisition and Transfer of Immovable Property Outside India) (Amendment) Regulations, 2007 published in Notification No. G.S.R.456 (E) in Gazette of India dated the 30<sup>th</sup> June, 2007.
- (iv) The Foreign Exchange Management (Deposit) (Amendment) Regulations, 2007 published in Notification No. G.S.R.495 (E) in Gazette of India dated the 23<sup>rd</sup> July, 2007.

(Placed in Library. See No. LT 6909/2007)

(7) A copy each of the following Notifications (Hindi and English versions)

under proviso to Article 309 of the Constitution:-

- (i) The Customs and Central Excise Settlement Commission (Recruitment and Conditions of Service of Chairman, Vice-Chairmen and Members), Amendments Rules, 2007 published in Notification No. G.S.R.340(E) in Gazette of India dated the 11<sup>th</sup> May, 2007 together with an explanatory memorandum.
- (ii) The Settlement Commission (Income-tax/Wealth-tax) (Recruitment and Conditions of Service of Chairman, Vice-Chairmen and Members), Amendments Rules, 2007 published in Notification No. G.S.R.341(E) in Gazette of India dated the 11<sup>th</sup> May, 2007 together with an explanatory memorandum.

(Placed in Library. See No. LT 6910/2007)

- (8) (i) A copy of the Annual Report (Hindi and English versions) of the Export-Import Bank of India, Mumbai, for the year 2006-2007, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Export-Import Bank of India, Mumbai, for the year 2006-2007.

(Placed in Library. See No. LT 6911/2007)

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**12.01 ¼ hrs.**